GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:1257
ANSWERED ON:17.08.2012
QUALITY OF MEDICAL EDUCATION
Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Singh Alias Pappu Singh Shri Uday;Yadav Shri Dharmendra

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Prime Minister has recently expressed concern over the quality of medical education in the country;
- (b) if so, the details thereof;
- (c) whether the Prime Minister has stressed upon the need to put in place a credible regulatory and institutional mechanism to help improve standards of medical education in the country; and
- (d) if so, the follow up action taken/proposed by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) to (c): The Prime Minister in his speech at the third convocation of Jawaharlal Institute of Postgraduate Medical Education and Research at Puducherry while expressing concern over the quality of medical education said that there is a perception of its deteriorating quality. He stated that such a situation cannot be allowed to continue or persist and stressed the need to put in place a credible regulatory and institutional mechanism to help develop standards in our medical education.
- (d): The Ministry of Health & Family Welfare proposes to set up the National Commission for Human Resources for Health (NCHRH) as an overarching regulatory body for medical education and allied health sciences with a dual purpose of reforming the current regulatory framework and enhancing the supply of skilled manpower in the health sector.

The proposed NCHRH would also constitute a National Board for Health Education (NBHE) and a National Evaluation and Assessment Committee (NEAC) with a mandate to prescribe minimum standards for health education and developing and maintaining system of accreditation of health educational institutes respectively.

The NCHRH Bill has already been introduced in the Rajya Sabha and is presently under examination by the Department-related Parliamentary Standing Committee on Health and Family Welfare.